

CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH

Original Application No.355/2007  
This the 08<sup>th</sup> day of February 2008

**HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.**

Hari Pal Singh aged about 64 years Son of Late Ram Rakhan Lal Katiyar resident of Avadhan Bhawan, Behind P.W.D. Office, New Civil Line, Hardoi.

...Applicant.

By Advocate: Ms. Savita Jain.

Versus.

1. Union of India through it's Secretary, Ministry of Water Resources, Shastri Bhawan, New Delhi.
2. Controller General of Accounts, Lok Nayak Bhawan, Room No.714, C Wing, 7<sup>th</sup> Floor, Khan Market, New Delhi.
3. Pay and Accounts Officer (H.Q.), Principal Accounts Office, 16-A, Akbar Road, New Delhi.
4. Pay and Account Officer, Central Ground Water Board, Faridabad.
5. Pay and Accounts Officer, Ministry of Agriculture, 35, Krishi Bhawan, New Delhi.

... Respondents.

By Advocate: Shri S.P. Singh for Shri M.A. Khan.

**ORDER (Oral)**

**BY MR. M. KANTHAIAH, MEMBER JUDICIAL.**

Heard both sides.

Shri S.P. Singh, Learned counsel for respondents submits that he handed over the Draft of Rs.57,645/- in favour of the applicant, to the learned counsel for applicant. However, she received the same and <sup>the draft copy</sup> stated that she is fully satisfied of her claim as made in the OA and as

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such, the matter has become infructuous. Thus, OA is disposed of having become infructuous, in view of the settlement made between the parties. No costs.

(M. KANTHAIAH)  
MEMBER JUDICIAL

08-02-2008

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